application for recount was made because there was failing light when the votes were being counted and the application was refused? I am referring to the election of Dr. Balraj in the Nagpur constituency.

## (No reply)

SHRI BHUPESH GUPTA: May I know, Sir, if the Government is aware that the entire Opposition from Punjab Assembly sent a delegation to the President of India and that delegation submitted a memorandum to the President regarding certain malpractices or some such thing that had taken place in Sirhali Constituency from where Sardar Pratap Singh Kairon was elected, and certain other constituencies in the Punjab? If so, what action the Government taking with regard to the very serious allegations that had been brought before the President by the entire Punjab Opposition?

SHRI R. M. HAJARNAVIS: Sir, this hardly arises out of this question. The President in this country acts in accordance with the law, and the law requires that election grievance should be investigated by Election Tribunals.

DR. A. SUBBA RAO: Am I understand that there is no uniform set of rules for allowing or disallowing recounting of votes?

SHRI R. M. HAJARNAVIS: No, Sir. The rules are always uniform.

Mr. CHAIRMAN: What he says is you have a set of rules, but each Polling Officer takes into account the facts of the cases and then decides.

SHRI BHUPESH GUPTA: The Chief Minister also decides.

MR. CHAIRMAN: Do not make insinuations.

\*184 to \*186. [The questioner (Shri Ram Sahai) was absent. For answers, vide cols. infra.1

\*187 and \*188. [The questioner (Shri Jaspat Roy Kapoor) was absent For answers, vide col. 1524 infra.]

to Questions

Use OF PAKISTANI CURRENCY ASSAM-EAST PAKISTAN BORDER

\*189. SHRI P. C. MITRA: Will the Minister of Finance be pleased to state whether Government are aware that in certain areas on the Assam-East Pakistan border at the foot Khasi Hills between Balat and Bagli, Pakistani currency is freely used?

THE DEPUTY MINISTER OF FIN-ANCE (SHRIMATI TARKESHWARI Sinha): Government have received no reports about the free use of Pakistani Currency on the Assam-East Pakistan border.

SHRI P. C. MITRA: May I know, Sir, whether the Minister's attention has been drawn to a report, regarding the use of Pakistani currency in the said area, that appeared in the Dak edition of the 'Amrita Bazar Patrika' Calcutta on December 27, 1961?

SHRIMATI TARKESHWARI SINHA: Sir, attention was drawn to this fact but I would like to invite the attention of the hon. Member to the press note which was issued by the Government of Assam in which they denied that any such thing was found in the said area and added that after due enquiry this report was found incorrect.

MR. CHAIRMAN: Question hour is over. Now, we take up the Short Notice Question.

12 Noon

## SHORT NOTICE QUESTION AND ANSWER

SARDAR SWARAN SINGH: Sir, the Statement is a little longish one and I